

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/154 & 155/CAA/2017  
PETITION NUMBER : CP/15 & 16/CAA/2018  
NAME OF THE TRANSFEROR : EMERALD BULLIONS & JEWELLERS PVT LTD  
NAME OF THE TRANSFEREE : EMERALD JEWEL INDUSTRY INDIA LTD

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. MANIVANNAN

AR for or



AR. RAMANATHAN

Cum for Petition



**ORDER**

Counsel for petitioner present. Representative of Official Liquidator present and prayed for time to file report. Report of RD is awaited. Meanwhile, the petitioner is directed to make paper publication in the same newspaper as was done previously. Time is enlarged at request. Put up on 20.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc